## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 171 OF 2016**

Dated: 9<sup>th</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Neyveli Lignite Corporation Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Alok Shankar for R-1

Mr. S. K. Agarwal

Ms. Anubhuti Chaturvedi

Mr. Zahid Heneef

Mr. A. P. Sinha for R-2 to 5

## **ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on <u>17.01.2018.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd